SETTING UP OF AN INTER-STATE COUNCIL

Written Answers

*260. SHRI M. V. BHADRAM: DR. Z. A. AHMAD:

Will the Minister of HOME AFFAIRS/ गृह मंत्री be pleased to state :

- (a) whether Government have taken any decision on the recommendations of the Administrative Reforms Commission regarding the setting up of an Inter-State Council under Article 263 of the Constitution; and
 - (b) if so, what are the details thereof?

THE MINISTER OP STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL/ गृह मंत्रालय श्रीर कार्मिक विभाग में राज्य मंत्री (SHRI RAM N1WAS MIRDHA): (a) and (b) The relevant recommendations of the Administrative Reforms Commission are under examination

TOBACCO BOARD

- *261. SHRI V.B. RAJU: Will the Minister of FOREIGN TRADE/fa?5T be pleased to state:
- (a) whether the Government of Andhra Pradesh and the Tobacco Growers of that state have requested the Centre for the constitution of a Tobacco Board; and
- (b) if so, the decision taken by the Centre thereon?

THE DEPUTY MINISTER IN THE MINISTRY

OF FOREIGN TRADE/ (SHRI A. C. GEORGE): (a) Yes. Sir.

(b) The Ministry of Food and Agriculture have decided to strengthen the existing agencies to take care of the tobacco problems and the proposal to set up a Tobacco Board has been dropped.

REFERENCE OF INDIAN OCEAN AS HINDU Maha Sa_mudram

- ♦262. SHRI G. GOPINATHAN NAIR Will the Minister of INFORMATION AND BROADCASTING/सूचना ग्रोर प्रसारण मंत्री be pleased to state:
- (a) whether the All India Radio has in its recent news broadcasts in Malayalam

referred to the Indian Ocean as the Hindu Maha Samudram; and

to Questions

(b) if so, what are the reasons for the same

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING/सूचना और मंत्रालय में राज्य मंत्री (SHRIMATI NANDINI SATPATHY): (a) No, Sir. All Indr Radio refers to the Indian Ocean in Malayalam News Bulletin as Bharat Maha Samudram. Scrutiny of recent records shows that there has been no departure from this practice.

(b) Does not arise.

WORKING OF POSTAL SEALS & INDUSTRIAL COOPERATIVE SOCIETY, ALIGARH

- 534. SHRI SURAJ PRASAD: Will the Minister of COMMUNICATIONS/ *T^K sfaf be pleased to state:
- (a) whether it is a fact that Postal Seals Industrial Cooperative Society's Union, Aligarh (Uttar Pradesh) sent an open letter to the Pradhan Mantri on the 28th November, 1970; about mismanagement of the Society;
- (b) if so, the action taken by Government in the matter?

THE MINISTER OF coMMUNiCA- $TiONs/K^n$: $>^r$ (SHRI H. N. BAHUGUNA): (a) Yes.

(b) In January 1971, Elections to the Society have been held in compliance with the directions of the District Industries Officer, Aligarh and new Board of Directors has taken over the management.

दिल्ली में विदेशियों द्वारा भारतीय महिलाओं के प्रति किये गये दृब्यें-वहार के सम्बन्ध में दर्ज किये गये मामले

535. श्री सूरज प्रसाद : क्या गृह मंत्री यह बताने की कुपा करेंगे कि :

(क) जनवरी-फरवरी, 1971 की ग्रवधि में राजधानी में विदेशियों द्वारा भारतीय